

**Customs, Excise & Service Tax Appellate Tribunal  
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

**Customs Appeal No. 11643 of 2015**

(Arising out of OIA-MUN-CUSTM-000-APP-105-108-15-16 Dated-01/07/2015 passed by Commissioner of CUSTOMS-MUNDRA)

**Patel Wood Products Pvt Ltd**

6th Milestone, N H No. 8/A, Mithi Rohar, Gandhidham,  
KUTCH, GUJARAT

.....Appellant

*VERSUS*

**C.C.,-Mundra**

Office of the Principal Commissionerate of Customs,  
Port User Buld. Custom House Mundra, Mundra  
Kutch, Gujarat-370421

.....Respondent

**WITH**

- 1. Customs Appeal No. 11644 of 2015 (Patel Wood Products Pvt Ltd)**
- 2. Customs Appeal No. 11645 of 2015 (Patel Wood Products Pvt Ltd)**
- 3. Customs Appeal No. 11646 of 2015 (Patel Wood Products Pvt Ltd)**

(Arising out of OIA-MUN-CUSTM-000-APP-105-108-15-16 Dated-01/07/2015 passed by Commissioner of CUSTOMS-MUNDRA)

(Arising out of OIA-MUN-CUSTM-000-APP-105-108-15-16 Dated-01/07/2015 passed by Commissioner of CUSTOMS-MUNDRA)

(Arising out of OIA-MUN-CUSTM-000-APP-105-108-15-16 Dated-01/07/2015 passed by Commissioner of CUSTOMS-MUNDRA)

**APPEARANCE:**

None appeared for the Appellant

Shri. Sanjay Kumar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)  
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

**Final Order No. A/ 11458-11461 /2023**

DATE OF HEARING:05.07.2023  
DATE OF DECISION:05.07.2023

**RAJU**

The matter has been listed on 05.04.2023, 02.05.2023 & 06.06.2023, but no one appeared. The notice was served through the office of AR for hearing today, still no one has appeared to represent the appellant. In terms of Rule 20 of CESTAT procedural Rule, 1982, the appeals are dismissed for non- prosecution. The appellant has liberty to approach this Tribunal with sufficient grounds if they wish to pursue their appeal by filing suitable application.

(Dictated & Pronounced in the open court)

**(RAJU)**  
**MEMBER (TECHNICAL)**

**(SOMESH ARORA)**  
**MEMBER (JUDICIAL)**

PRACHI